

**Statement-III***Indian Institutes of Management (IIMs)*

Sl.No.	Name of the IIM	No. of vacancy in Teaching posts
1.	IIM Ahmedabad	23
2.	IIM Calcutta	41
3.	IIM Bangalore	18
4.	IIM Indore	51
5.	IIM Lucknow	21
6.	IIM Kozhikode	09
7.	IIM Shillong	00
8.	IIM Ranchi	12
9.	IIM Rohtak	11
10.	IIM Udaipur	03
11.	IIM Raipur	02
12.	IIM Kashipur	00
13.	IIM Tiruchirappalli	00
14.	IIM Amritsar	Since these institutes have been established during 2015-16, Faculty is deputed by the Mentor institute and also on contract basis.
15.	IIM Sirmaur	
16.	IIM Bodh Gaya	
17.	IIM Sambalpur	
18.	IIM Nagpur	
19.	IIM Visakhapatnam	
20.	IIM Jammu	

**Assistance to colleges in Tuticorin**

2336. SHRIMATI SASIKALA PUSHPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government had provided development and maintenance assistance for any of the colleges in Tuticorin district of Tamil Nadu for upgrading infrastructure and for the expansion and consolidation of facilities, improvement of standards through modernization etc., during the last three years;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) Yes Sir, University Grants Commission (UGC) has informed that they have provided development and maintenance assistance for the colleges in Tuticorin district of Tamil Nadu for upgrading infrastructure and for expansion and consolidation of facilities, improvement of standards through modernization etc. The details of funds provided during the last three years are given in the Statement (*See* below).

Additionally, under the Centrally sponsored scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA), one college in Tuticorin district viz., Manonmaniam Sundaranar University Constituent Model College, Nagalapuram, Thoothukudi has been approved central assistance under the component of Infrastructure Grants to colleges. The Project Approval Board (PAB) of RUSA has approved a total amount of ₹ 2 crores for the college. The Central support, at 60%, amounts to ₹ 1.2 crore, out of which an amount of ₹ 0.90 crore has been released till date. The subsequent releases are dependent upon submission of Utilisation Certificates and other related documents.

#### **Statement**

##### *Details of UGC assistance to colleges in Tuticorin District*

			Amount Sanctioned (₹ in Lakhs)		
Sl.No.	Name of the college	City	2014-15	2015-16	2016-17
<b>Scheme: General Development Assistance</b>					
1.	VOC College of Education	Tuticorin	0.58	-	-
2.	G.Venkataswamy Naidu College	Kovilpati	2.50	-	-
3.	Pope's College	Swayapuram	3.73	-	-
<b>Scheme: Additional Assistance</b>					
1.	St. Marys College	Tuticorin	0.27	-	-
2.	VOC College	Tuticorin	20.00	-	-
3.	Kamaraj College	Tuticorin	22.50	-	-
4.	SKGS College	Srivaikuntam	12.50	-	-
<b>Scheme: Autonomous Colleges</b>					
1.	St Marys College	Tuticorin	19.99	20.00	20.00

Sl.No.	Name of the college	City	2014-15	2015-16	2016-17
<b>Scheme: Sports Infrastructure and Equipment</b>					
1.	St Marys College	Tuticorin	-	-	75.00
2.	VOC College	Tuticorin	17.00	-	50.00
3.	VOC College of Education	Tuticorin	-	-	0.98
4.	Aditanar College	Tiruchendur	-	-	0.45
5.	G. Venkataswamy Naidu College	Kovilpati	10.00	-	-

#### **Closing down of private engineering colleges**

2337. SHRI R. VAITHILINGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that over 300 private engineering colleges would be asked to stop operating from the academic session 2018-19;

(b) whether it is also a fact that these institutions have been asked not to undertake admission process for any fresh batch as they had less than 30 per cent enrolment for five consecutive years;

(c) whether another 500 engineering colleges are under the scanner for not being able to fill up seats; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) The All India Council for Technical Education (AICTE) conducts Surprise Visit to 5% of AICTE approved Institutions in the Country, every year. Based on the deficiencies reported by the Expert Visit Committee (EVC), the Institutions are informed to rectify the deficiencies. The institutes are then provided opportunities to present their case first before Standing Hearing Committee (SHC) and then to Standing Appellate Committee (SAC) of AICTE. The Institutes which could not comply with the AICTE Norms even at this stage are placed either under "No Admission" or "No Extension Of Approval (NO EOA)" Category accordingly. This is a continuous process carried out by the Council on yearly basis. Apart from this, the Institutes also apply for Closure under Chapter-I of Approval Process Handbook every year and such cases are processed as per AICTE Norms.

(b) to (d) The All India Council for Technical Education (AICTE) in its